

for new service, duplicate bills of cellular connection, bill payment, Virtual Calling Cards etc.

In addition, DoT is engaged with these PSUs in formulation of measures for strengthening their financial position.

(e) and (f) BSNL and MTNL are utilising their work force as per their operational and commercial requirements. Both the PSUs decide themselves about the facilities to be extended/withdrawn for their employees.

**Complaints regarding distribution and utilisation of
MPLADS funds**

†1306. SHRI TARUN VIJAY: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the complaints received about the distribution and utilisation of MPLADS funds, the details thereof, State-wise, head-wise and category-wise along with the disposal thereof;

(b) whether complaints were received by Government regarding irregularities and unnecessary and unwarranted delay by Government officials associated with the MPLADS funds in the distribution of the above funds; and

(c) if so, the action taken against those officials?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) to (c) The Members of Parliament Local Area Development Scheme (MPLADS) was initiated in 1993. Funds are released by Government of India. Implementation is undertaken by District Authorities under the State Governments. Complaints regarding irregularities in implementation are received from time to time; they are sent to the State Governments for enquiry and appropriate action. The enquiry and appropriate action are undertaken by the State Governments. Data on State-wise and category-wise complaints and action taken is not maintained centrally in the Ministry of Statistics and Programme Implementation.

Food Parks Scheme

1307. SHRI DEVENDER GOUD T.: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the reasons for discontinuing the Food Parks Scheme by the Ministry;

†Original notice of the question was received in Hindi.

(b) the details of Food Parks proposed under the above scheme that are pending and by when they are going to be completed;

(c) how Mega Food Parks are different from the Food Parks proposed in the Eleventh Five Year Plan; and

(d) the progress of each of the Mega Food Park in the country, with a particular reference to Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT): (a) Food Park Scheme did not envisage the complete supply chain management with backward linkages. Also, the quantum of grant-in-aid was not adequate for development of sufficient infrastructure hence, the Scheme did not achieve the expected results. Therefore, the Scheme was discontinued during Eleventh Plan.

(b) A total of 56 Food Park Projects were approved under the scheme, out of which 33 Food Parks have been completed and 14 Food Parks are partially completed. The remaining 9 Food Parks, have been closed as the implementing agencies have not been able to implement these projects. The incomplete Food Parks are proposed to be transferred to State Government to be funded under National Mission on Food Processing from next year for the remaining portion of grant-in-aid.

(c) The old Food Park Scheme did not have provision for supply chain management with backward linkages, but the new Mega Food Park Scheme provided for both forward and backward linkages. The minimum land requirement was also enhanced in the new scheme from 30 acres to 50 acres. The maximum grant admissible for a Food Park was Rs. 4.00 crores, but it is Rs. 50.00 crores in case of a Mega Food Park. While the Food Park was mostly implemented by the State Government PSUs/ Undertakings, the Mega Food Park projects are implemented by Special Purpose Vehicle (SPV) which is a body corporate registered under Indian Companies Act, 1956. The SPV comprises of at least 3 independent members including at least one food processor. The Mega Food Park Scheme operates on a hub and spoke model in which Central Processing Centre is net worked with Primary Processing Centers and Collection Centers.

(d) The status of progress of approved 30 Mega Food Parks is given in the Statement (*See below*).

Out of 30 Mega Food Park projects, two projects have been approved in the State of Andhra Pradesh *viz.* M/s Srimi Food Park Pvt. Ltd., Chittoor and M/s Godavari Mega Aqua Park Pvt. Ltd., West Godavari. M/s Srimi Food Park is nearing completion and partial operational.

Statement

Details regarding status of progress of approved 30 Mega Food Parks

Sl. No.	Name	Project cost (crore)	Date of in-principle approval	Date of final approval	Amount of grant approved (crore)	Amount of grant released (crore)	Actual expenditure (crore)
1	2	3	4	5	6	7	8
1.	M/s Srimi Food Park Pvt. Ltd., Andhra Pradesh	116.94	16.12.2008	27.03.2009	50.00	45.00	105.25
2.	M/s Patanjali Food and Herbal Park Ltd., Uttarakhand	95.08	16.12.2008	27.03.2009	50.00	30.00	62.11
3.	M/s North East Mega Food Park Ltd., Assam	75.98	16.12.2008	27.03.2009	50.00	30.00	29.91
4.	M/s Jharkhand Mega Food Park Pvt. Ltd., Jharkhand	113.95	16.12.2008	27.03.2009	50.00	15.00	13.78
5.	M/s Tamil Nadu Mega Food Park Ltd., Tamil Nadu	133.45	16.12.2008	16.03.2010	50.00	5.00	10.78
6.	M/s Jangipur Bengal Mega Food Park Pvt. Ltd., West Bengal	132.71	16.12.2008	16.03.2010	50.00	30.00	50.91
7.	M/s Integrated Food Park Pvt. Ltd., Kolar, Karnataka	144.33	03.08.2010	27.03.2011	50.00	15.00	31.36
8.	M/s International Fresh Farm Products (India) Ltd., Ferozpur, Punjab	130.38	03.08.2010	25.05.2011	50.00	30.00	39.79
9.	M/s Keventer Food Park Infra Ltd., Bhagalpur, Bihar	153.96	29.04.2011	30.11.2011	50.00	5.00	3.07

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1	2	3	4	5	6	7	8
10.	M/s Sikaria Infra Projects Pvt. Ltd., Agartala, Tripura	87.45	29.04.2011	30.11.2011	50.00	15.00	11.29
11.	M/s Anil Mega Food Park Pvt. Ltd., Vadodara, Gujarat	141.07	29.04.2011	13.01.2012	50.00	5.00	24.53
12.	M/s MITS Mega Food Park Ltd., Rayagada, Odisha	80.17	29.04.2011	16.04.2012	50.00	5.00	3.08
13.	M/s Indus Mega Food Park Pvt. Ltd.	130.82	10.10.2011	27.08.2012	50.00	5.00	13.56
14.	M/s Paithan Mega Food Park Ltd., Aurangabad, Maharashtra	120.76	05.04.2011	Final Approval to the project has been accorded on 19.02.2013.			
15.	M/s Aditya Birla Nuvo Ltd., Sultanpur, Uttar Pradesh	168.65	24.09.2010	“In principle” approval was accorded on 24.09.2010. The SPV has been granted extension of time till 31.03.2013 for fulfillment of prescribed conditions for final approval.			
16.	M/s Indus Best Mega Food Park Pvt. Ltd., Raipur, Chhattisgarh	124.91	06.09.2012	“In-principle” approval has been accorded.			
17.	M/s Chekranemi Mega Food Park Pvt. Ltd., Abhishekhakkam, Puducherry	149.89	06.09.2012	“In-principle” approval has been accorded.			
18.	M/s Chhattisgarh Agro Mega Food Park Ltd., Raipur, Chhattisgarh	129.65	21.09.2012	“In-principle” approval has been accorded.			
19.	M/s Greens Food Park India Pvt. Ltd., Pulwama, Jammu and Kashmir	81.02	21.09.2012	“In-principle” approval has been accorded.			
20.	M/s Soma New Towns (P) Ltd., Sirsa, Haryana	147.08	21.09.2012	“In-principle” approval has been accorded.			

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Unstarred Questions

21.	M/s Green Tech Mega Food Park Pvt. Ltd., Ajmer, Rajasthan	113.11	21.09.2012	"In-principle" approval has been accorded.
22.	M/s Godavari Mega Aqua Park Pvt. Ltd., West Godavari, Andhra Pradesh	119.12	21.09.2012	"In-principle" approval has been accorded.
23.	M/s Pristine Logistics and Infra projects Pvt. Ltd., Khagaria, Bihar	142.98	21.09.2012	"In-principle" approval has been accorded.
24.	M/s Gujarat Agro Infrastructure Mega Food Park, Surat, Gujarat	108.30	21.09.2012	"In-principle" approval has been accorded.
25.	M/s Poliyan Mega Food Park Pvt. Ltd., Una, Himachal Pradesh	97.63	21.09.2012	"In-principle" approval has been accorded.
26.	M/s Satara Mega Food Park Pvt. Ltd., Satara, Maharashtra	132.26	21.09.2012	"In-principle" approval has been accorded.
27.	M/s Huma Coastal Mega Food Park Pvt. Ltd., Ganjam, Odisha	117.05	21.09.2012	"In-principle" approval has been accorded.
28.	M/s Kanchenjunga Organic Mega food Park Ltd., South Sikkim, Sikkim	80.37	21.09.2012	"In-principle" approval has been accorded.
29.	M/s Himalayan Food Park Pvt. Ltd., Udham Singh Nagar, Uttarakhand	124.52	21.09.2012	"In-principle" approval has been accorded.
30.	M/s Bengal Mega Food Park Pvt. Ltd., Jalpaiguri, West Bengal	113.90	21.09.2012	"In-principle" approval has been accorded.